

**IN THE HIGH COURT OF JHARKHAND AT RANCHI
W.P.(S) No. 5048 of 2014**

CORAM: HON'BLE MR. JUSTICE DEEPAK ROSHAN

07/24.06.2020 Heard through V.C.

As prayed on behalf of the petitioner, put up this case on 15th July, 2020 for filing substitution petition.

(Deepak Roshan, J.)

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